## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TC	P/CSP/CSA/TCSP	TCSA/NO	<u> </u>	AH)/20 <u>17</u>	-	
CORAN	Л:	Prese	nt: SHR	I B.S.V. PRA	AKASH KU MEMBI	
			S	HRI V. NALI	LASENAP MEMBI	
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017						
NAME (	OF THE PARTIES: M	s. Allean	nce Hol	dings	Prt.	Ltd
SECTIC Compa	ON OF THE COMP nies Act 1956/2013	ANIES ACT: _ 3/I & BP Code	2016.	*	OF	THE
S. No.	NAME	DESIG	NATION		SIGNATI	URE /
	Rajesh Shah Ahmed Chunau	ala	UV	,	Ah	nea

<u>Common Order</u> <u>TCSP 281/230-232/NCLT/MB//MAH/2017</u> <u>TCSP 282/230-232/NCLT/MB//MAH/2017</u>

Company Petitions are allowed.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)